

**Violation of safety norms by units  
manufacturing insecticides**

4046. SHRI K. KUNJAMBU :  
Will the Minister of LABOUR be pleased  
to state :

(a) the names of units manufacturing  
insecticides against which complaints  
have been received to the effect that  
safety norms are being violated ; and

(b) the steps being taken in each  
case to enforce safety regulations ?

THE MINISTER OF STATE OF  
THE MINISTRY OF LABOUR (SHRI  
T ANJIAH) : (a) and (b). The  
information is being collected.

**Indians employed in Latin America  
and African countries**

4047. SHRI MURLI DEOPA :  
Will the Minister of LABOUR be pleased  
to state :

(a) whether there are numerous  
instances of Indians taking up  
employment in Latin American and  
African countries under unscrupulous  
employers and suffering considerable  
persecution and are seeking Government's  
intervention to be able to return to  
India ; and

(b) if so, whether Government have  
considered any steps to ensure against  
such situations ?

THE MINISTER OF STATE OF THE  
MINISTRY OF LABOUR (SHRI T.  
ANJIAH) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

**Poverty in Orissa**

4047.A. SHRI C. JANGA REDDY :  
DR. A.K. PATEL :

Will the Minister of AGRICULTURE  
AND RURAL DEVELOPMENT be  
pleased to state :

(a) whether attention of Government  
has been drawn to the news item  
published in Statesman of June 27,  
1985 that poverty in the country has  
risen to such an extent that in Kalahandi  
district of Orissa, certain mothers had  
to sell their children so that these  
children and their parents may, some  
how, survive ;

(b) the details of the schemes being  
implemented in order that the inhabitants  
of such areas may overcome such extreme  
poverty ;

(c) the name of the other parts of  
the country where poverty of such  
magnitude exists and what are the  
schemes formulated for the areas ; and

(d) whether any short term plan  
has been approved to provide assistance  
without delay to Kalahandi area which  
is suffering from extreme poverty ?

THE MINISTER OF STATE IN  
THE DEPARTMENT OF RURAL  
DEVELOPMENT (SHRI CHANDULAL  
CHANDRAKAR) : (a) The news  
item published in Statesman of June 27,  
1985, has come to notice of the Govern-  
ment of India. The story regarding sale  
of children by their mothers on account  
of acute drought situation has been found  
to be baseless after spot enquiry by the  
State Government.

(b) To alleviate the poverty in the  
rural areas, the Central Government have  
taken up the following schemes :

(i) Integrated Rural Development  
Programme (IRDP)

(ii) National Rural Employment  
Programme (NREP)

(iii) Rural Landless Employment  
Guarantee Programme (RLEGP)